

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

W.P.(C) No. 2958 of 2021

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

For the Petitioner : Mr. Manish Kumar, Advocate  
For the Respondents : Mr. Tarun Mahto, A.C. to G.A.-V

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02/07.09.2021 The present case is taken up through video conferencing.

At the request of the learned counsel for the petitioner, the remaining defect, as pointed out by the office, is ignored for the present.

Mr. Tarun Mahto, learned A.C. to G.A.-V appearing on behalf of the respondents, submits that the copy of the writ petition served to him contains different prayer and facts.

In view of the said submission, Mr. Manish Kumar, learned counsel for the petitioner, is directed to serve a copy of the present writ petition along with annexures to Mr. Kaushik Sarkhel, learned G.A.-V, by tomorrow i.e. 08.09.2021.

Put up this case on 13.09.2021 under the heading for "Fresh Filing".

**(Rajesh Shankar, J.)**

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